

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM:       SHRI SHYAM BABU GAUTAM  
                  HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/298/KOB/2023 in CP(IB)/34/KOB/2021
SECTION	SEC 66(1) IBC
NAME OF PARTIES	ANOO P N (RESOLUTION APPLICANT) OF S D PHARMACY PVT LTD V/S RAMESH KESAVAN & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	ARUN KRISHNA DHAN,T K SANDEEP, ARJUN SREEDHAR, ALEX ABRAHAM, SWETHA R , HARI KRISHNAN P B
RESPONDENTS ADVOCATE/ PROFESSIONAL	R SURENDRAN, AC VENUGOPAL

17 April 2024

**O R D E R**

**IA(IBC)/298/KOB/2023 in CP(IB)/34/KOB/2021**

At the request of the parties, list for further consideration on **04.06.2024**.

**IA(IBC)/154/KOB/2024 in CP(IB)/34/KOB/2021**

At the request of the parties, list for further consideration on **04.06.2024**.

**IA(IBC)/352/KOB/2023 in CP(IB)/34/KOB/2021**

Learned Counsel, Mr. Akhil Suresh appears physically along with Learned RP, Mr. Jasin Jose. Learned Counsel, Mr. R Surendran appears physically on behalf of the Respondent through virtual mode.

At the request of the parties, list for further consideration on **04.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**